

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 275/2020

**IN THE MATTER OF:**

Mythily Manoharan

... Applicant

VERSUS

Union of India & Ors

... Respondents

NDOH:- 05.04.2021

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(Ajeeta Dayal Agrawal)  
Sr. Environmental Engineer

Date: 01.04.2021

Place: Delhi

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Original Application No. 275/2020

**IN THE MATTER OF:**

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**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION  
CONTROL COMMITTEE IN TERMS OF THE ORDER DATED  
02.12.2020.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal took up the above referred matter on 02.12.2020 and was pleased to direct to take action for violation of environmental norms by Radhey Radhey Builders through its proprietor Hemant Modi, at Nasirpur, New Delhi – 110045.
2. That in compliance with the order passed by this Hon'ble Tribunal, Delhi Pollution Control Committee had directed Dy. Commissioner (Najafgarh Zone) to take necessary action for stoppage of business of building material allegedly being run by Sh. Hemant Modi, Proprietor Radhey Radhey Builders at Pocket-6 Nasirpur, Delhi-110045 vide letter dated 05.02.2021.

3. That, the SDMC on 08.03.2021 provided its action taken report to DPCC interalia mentioning that all the materials mentioned in the premises have been removed. Copy of the letter dated 08.03.2021 alongwith photographs as received from SDMC is enclosed herewith as Annexure-1 (Colly).

The present status report may kindly be taken on record.

(Ajeeta Dayal Agrawal)  
Sr. Environmental Engineer

Date: 01.04.2021

Place: Delhi

13  
Annexure 1

SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE EXECUTIVE ENGINEER (M-II)NGZ  
NEAR M.C. PRIMARY SCHOOL, MANGLA PURI,  
NEW DELHI-110045

NO.EE(M-II)/SDMC/2020-21/D-

DATED: 08.03.2021

Subject:- Action Taken Report in Original Application No.275/2020 filed by Mythily Manohar V/s Union of India & Ors. Regarding selling business of Dust, Rodi, Bricks, Badarpur, Cement & Sand by Hemant Modi, Proprietor, Proprietor Radhey Builders adjoining to Pragati Kunj Apartments, DDA Janta Flats opposite SDMC primary school Pocket-6, Nasirpur, Delhi-110045.

Reference: F.No.DPPCC/CMC-II/NGT/OA275/2020 dated 5.2.2021

In the above cited matter, it is informed that all the materials mentioned in the premises have been removed by the field staff of the concerned Ward. Photographs of the action taken are enclosed for ready reference please.

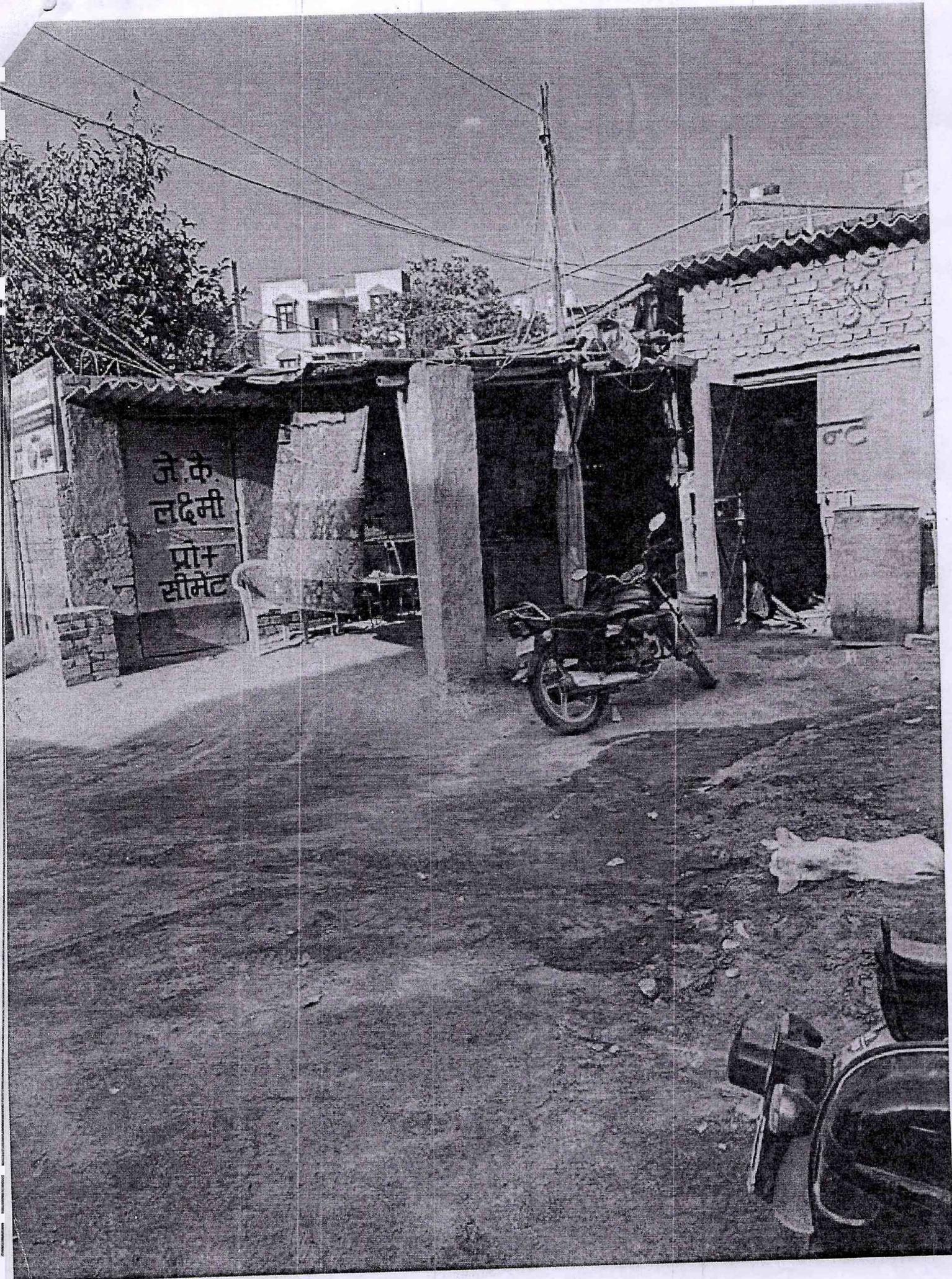
Report is submitted accordingly.

8/3/21  
Assistant Engineer (M-II)NGZ

Ajeeta Dayal Agrawal  
Incharge (CMC-II)  
Delhi Pollution Control Committee,  
Deptt. of Environment, Govt. of NCT of Delhi  
5<sup>th</sup> floor, ISBT Building, Kashmere Gate, Delhi-6

Copy to:-

- 1) Dy. Commissioner/NGZ
- 2) Superintending Engineer-I (NGZ) — For kind information.
- 3) Executive Engineer (M-II) for kind information.
- 4) Office Copy.



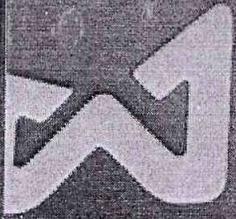
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6



RK  
GROUP



**WONDER  
CEMENT**

— EK PERFECT SHURUAAT —

**RADHEY RADHEY BUILDERS**

PRG+ CEMENT

PRG+ CEMENT

JKLAKSHA  
PRG  
CEMENT

JKLAKSHI  
PRG

JKLAKSHI  
PRG



